

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 9th November, 2017

No.HC.VII-167 (Pt.-II)/2014/5503/A : Hon'ble the High Court has been pleased to nominate Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam to attend the International Conference on Cyberlaw, Cybercrime & Cybersecurity, scheduled to be held on **16th & 17th November, 2017 at the India International Centre, 40, Max Mueller Marg, New Delhi.**

The officer is to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/**5504 - 5517**/A dated 09.11.2017

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Pavan Duggal, Advocate, Supreme Court of India, Conference Director, International Conference on Cyberlaw, Cybercrime & Cybersecurity.

For convenience the contact details of Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam is given below:

[Mob. No. 081340-33109 / e-mail id. (pdas.law@gmail.com)]

6. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam
9. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

9.11.17
Registrar (Judicial)